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**Central Administrative Tribunal
Principal Bench, New Delhi.**

RA - 83/2005
MA-719/2005
OA-1990/2004

New Delhi this the 7th day of April, 2005.

**Hon'ble Shri Shaker Raju, Member(J)
Hon'ble Shri S.K. Malhotra, member(A)**

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi-1.
2. The Divl. Railway Manager, Northern Railway, Moradabad Division, Moradabad(UP). Review Applicants

Versus

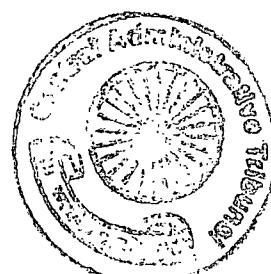
1. Afroz Ahmed and 42 other as mentioned in memo of parties in OA.

(All are working as Diesel Assistants at Northern Railway, Moradabad Division, Moradabad.)

ORDER (In Circulation)

Hon'ble Shri Shaker Raju, Member(J)

This R.A. is directed against an order passed by the Tribunal on 03.02.2005 according seniority to the applicants reckoning the period of training. In the reply, the respondents in OA have clearly taken a stand that seniority would be assigned to the applicants from the date of commencement of pre-requisite training by adding 24 months.



(2)

2. In above view of the matter, the present RA filed by another counsel of respondents belies the stand of respondents taken earlier. In fact the earlier decision was taken with the consent.

3. We do not find any good ground to review our order and an attempt has been made to re-agitate the matter, which is not permissible. Accordingly, RA is dismissed in circulation.


(S.K. Malhotra)
Member(A)


(Shanker Raju)
Member(J)

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